

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 23rd February, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 18/2016(CZ)	Villagers of Village Bobadi Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv.	
2.	Original Application No. 19/2016(CZ)	Babulal Jajoo Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv.	
3.	Original Application No. 32/2016(CZ)	Fattechand Prajapati & 41 Ors. Vs. Nepa Limited & 8 Ors.	Mr. Manoj Agarwal, Adv. Mrs. Anita Agarwal Adv.	
4.	Original Application No. 33/2016(CZ)	Deependra Singh Shekhawat & 2 Ors. Vs. State of Rajasthan, through Addl. Chief Secretary & 3 Ors.	Mr. M.S.Kachhawa, Adv.	
FOR DEFECT				
5.	Original Application No. 11/2016(CZ)	Rakesh Malik Vs. The Dutt Mandir Trust & Ors.	Mr.Rakesh Malik, Appli.	
FOR HEARING				
6.	Original Application No. 16/2015(CZ) (M.A.No.295/15) (M.A.No.475/15)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Om S. Shrivastav, Adv. Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 80/2015(CZ)	Pramode Chugh Vs. State of M.P. & Ors.	Mr. Ravikant Patidar, Adv. Mr. Ithoba Koshe, Adv. Mr. Sachin K.Verma, Adv.	
8.	Original Application No. 38/2015(CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
9.	Original Application No. 88/2015(CZ)	Babulal Jajoo <i>(Samodi Pond)</i> Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv. Ms Singh Associates, Adv. & Anr.	
10.	Original Application No. 143/2014(CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. For R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (MCB) Mr. Sachin K. Verma, Adv.	

			For R-2 Mr. Om.S.Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Sheikh Wakil, Adv.	
11.	Original Application No.22/2014(CZ) (M.A.No.102/15) (M.A.No.715/15)	Paryavaran Avam Manav Sanrakshan Samiti (D.B.City Mall) Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv. Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv Mr. Sachin K. Verma, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
12.	Original ApplicationNo. 142/2015(CZ) (M.A.No.815/15)	Radhe Shyam Parihar Vs. State of M.P. & 3 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv. Mr. Nishit Tripathi, Adv.	
13.	Original Application No. 106/2015(CZ) (M.A.No.820/15)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoriya, Adv.	
14.	Original Application No. 164/2014(CZ)	Govin Ram Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
15.	Original Application No. 165/2014(CZ)	Dinesh kumar Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
16.	Original Application 166 /2014(CZ)	Ram Gopal Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
17.	Original Application 167 /2014(CZ)	Jeevraj Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N.Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
18.	Original Application 168 /2014(CZ)	Chhotu das Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
19.	Original Application 169 /2014(CZ)	Bhag Chand Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
20.	Original Application 170 /2014(CZ)	Soji Ram Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	

21.	Original Application 171/2014(CZ)	Shyam Lal Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
22.	Original Application 172 /2014(CZ)	Sharif Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	
23.	Original Application 173 /2014(CZ)	Raj kishore Vs. Hindustan Zinc Ltd. & Ors.	Mr. S.P.S Nagar Adv. Mr. Uday N. Tiwari, Adv. Mr. Uday V.S.Rathore Adv. Mr. Vivek Khedkar Adv.	